Name of the Corporate Debtor: M K S OIL PRIVATE LIMITED Date of Commencement of Liquidation: 15-09-2025; List of Stakeholders as on Date: 21-11-2025; Name of IP: Mr. Pawan Kumar Garg; Process Number: 1; Last 5 digitof registration number: 11069

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs		1015150		1015150				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	4703781	2	4565758	0	138023	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	33310750	3	33310750				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6558496	1	6558496				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	45588177	6	45450154	0	138023	0	